1	2	3	4	5	6
17	Punjab	51	13	6	23
18	Puducherry (UT)	•••		1	
19	Rajasthan	3	1	1	8
20	Tamil Nadu	8	8	3	5
21	Uttar Pradesh	4	2	3	24
22	Uttaranchal	•••		2	5
23	West Bengal	8	3	•••	12
	Total	138	55	56	171

## People working abroad from Rajasthan

 $\dagger 2025.$  SHRI ASHK ALI TAK: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) the list of number of people working in Arab countries from respective districts of Rajasthan;
- (b) the number of incidents of inhuman treatment with such people received by Government in last two years, alongwith the details thereof; and
- (c) the number of reports of victims of fraud practices received by Government along with the details thereof?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): (a) The information regarding number of people working in Arab Countries from Rajasthan, District wise is not maintained.

- (b) Indian missions, in the Arab countries have reported that they have not come across incidents of inhuman treatment particularly to Indian workers. However, cases of complaints from Indian Workers related to fraudulent offers for overseas employment, contractual violations and cheating on the part of foreign employers/recruiting agents are received from time to time.
- (c)\ The details of the complaints, including fraudulent practices, received against registered agents as well as unregistered agents during the last two years and action taken thereon are given in Table A and B, respectively, of enclosed statement.

<sup>†</sup>Original notice of the question was received in Hindi.

Statement

Details of the complaints received during the last two years and action taken thereon.

Table A

Complaints received against registered recruiting agents and action taken thereof:

Year	No. of	Show	No. of	No. of	Cases
	complaints	Cause	Registration	complaints/	pending
		Notice	Certificate	dropped/	which are
			suspended/	resolved	being
			cancelled		followed up
2008	118	118	29	89	0
2009	158	158	51	33	74
2010 (up to 30.6.10)	58	58	18	02	38

Table-B

Complaints received against unregistered recruiting agents and action taken thereof:-

Year	No. of Prosecution		Cases referred to	
	complaints	sanction	State Government /	
		issued	POE for Action	
2008	93	56	37	
2009	136	14	136	
2010 (up to 30.6.2010)	90	06	90	

## Indians in jails of Gulf countries

2026. SHRI T.K. RANGARAJAN: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) whether it is a fact that a number of Indian nationals are languishing in jails and facing trials in various Gulf countries;